

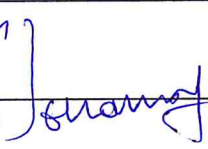
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.177/09/HDB/2017
NAME OF THE COMPANY	Sanghavi Movers Pvt Ltd
NAME OF THE PETITIONER(S)	IVRCL Ltd Ltd
NAME OF THE RESPONDENT(S)	Sanghavi movers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI. Rep. by,	ADVOCATE.	avinash@desailawoffices.com	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Jagadish Kumar	Advocate	9849021570	M. Jagadish Kumar

Heard Shri Kumar Kantamneni, Learned Counsel representing Shri Avinash Desai, Learned Counsel for the Petitioner and Shri M. Jagadish Kumar, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that the appeal filed by them stands posted to 22.11.2017. Therefore, he requested to post the case on 27.11.2017. In the meanwhile, the Petitioner has filed a memo dated 08.11.2017, by inter-alia seeking permission to withdraw the CP with a liberty to file a fresh CP. Since the Appeal is pending, post the case on 27.11.2017.



Member (T)

Bm



Member (J)